

DR. SUBRAMANIAM SWAMY: Sir, he has not given a firm commitment on the Vaidyalingam Committee Report discussion. It has come twice before the House and his party Members run away. He should give a firm commitment.

MR. DEPUTY-SPEAKER : How can he give an assurance ? Business Advisory Committee has to decide about the date.

SHRI P. VENKATASUBBAIAH : Sir, I have said in so many words that our Members are anxious for a discussion ...

MR. DEPUTY-SPEAKER : I think your purpose is served. Would you like to withdraw your amendment ?

DR. SUBRAMANIAM SWAMY: Yes.

MR. DEPUTY-SPEAKER : Has the Hon. Member leave of the House to withdraw his amendment ?

SOME HON. MEMBERS : Yes.

Amendment No. 2 was, by leave, withdrawn

MR. DEPUTY-SPEAKER : What about Shri George Fernandes ?

SHRI GEORGE FERNANDES : Sir, I am not satisfied with the explanation of the Minister. The World Bank matter cannot be discussed at the time of Supplementary Demands because hardly an hour or so is allotted. How can we discuss the whole World Bank sell-off ? I am not impressed by the frequent statements which the Prime Minister is supposed to be making as to what she is up to or as to what she is not up to. The Chairman of the Railway Board is taking positions in support of the World Bank. He is Chairman of our Railway Board and you are quoting the Prime Minister. This

matter is too serious to be left for a two-hour Supplementary Grants debate.

SHRI P. VENKATASUBBAIAH : When the Prime Minister decides it is the policy of the Government and what you or I say do not matter.

MR. DEPUTY-SPEAKER : Are you withdrawing your Amendment, Mr. George Fernandes ?

SHRI GEORGE FERNANDES : No, Sir; if that is his attitude, under no circumstances, I can leave it.

MR. DEPUTY-SPEAKER : All right. Then I will put your Amendment to the vote of the House.

Amendment No. 3 was put and negatived

MR. DEPUTY-SPEAKER : Now the question is :

“That this House do agree with the Nineteenth Report of the Business Advisory Committee, presented to the House on the 2nd September, 1981.”

The motion was adopted.

MATTERS UNDER RULE 377

- (i) NEED FOR FITTING REMEDIAL INSTRUMENTS TO THE THERMAL POWER STATIONS TO PREVENT HEALTH HAZARDS TO THE PEOPLE

श्री सत्य नारायण जटिया (उज्जैन) : देश में ऊर्जा की पूर्ति के लिए बड़ी संख्या में ताप विद्युत गृह स्थापित किये जा रहे हैं किन्तु जहाँ ताप विद्युत गृहों का निर्माण किया जा रहा है तथा जिन ताप विद्युत गृहों से उत्पादन जारी है वहाँ पर इन विद्युत उत्पादन गृहों की चिमनियों से भारी मात्रा

में राख वायु मण्डल में मिल कर आस-पास के 25 किलोमीटर परिक्षेत्र में कृषि और जन-स्वास्थ्य को प्रभावित कर रही है। वहाँ पर काम करने वाले हजारों कर्मचारी और उनके परिवार इस समस्या से त्रस्त हैं। इस के कारण पेय जल तथा खाद्य सामग्री में राख मिल जाती है और जन-स्वास्थ्य को क्षति पहुँचाती है।

मध्य प्रदेश के सारनी, कोरवा और अमर कंटक ताप विद्युत गृहों में यह समस्या व्यापक है। सब से ज्यादा प्रभावित सारनी ताप विद्युत गृह में काम करने वाले कर्मचारी और आसपास के ग्रामीण क्षेत्रों के लोग हैं। इस समस्या के बारे में पूर्व प्रधान मंत्री की सारनी यात्रा के दौरान भी जानकारी दी गयी थी जिन्होंने इस समस्या के निराकरण का आश्वासन दिया था। किन्तु समस्या ज्यों की त्यों है।

अतएव केन्द्र सरकार जहाँ पर नये ताप विद्युत गृहों का निर्माण किया जा रहा है तथा जहाँ ताप विद्युत गृहों से उत्पादन जारी है चिमनियों से निकलने वाली राख और प्रदूषण को रोकने के लिए "ऐश प्रेस्प्रेटर" अथवा अन्य कोई उपाय कर लाखों कर्मचारियों और उनके परिवार के लोगों को और उत्पादन केन्द्र के आसपास के क्षेत्र में बसे नागरिकों के स्वास्थ्य की सुरक्षा का प्रबन्ध करें।

(ii) NEED FOR EXTENSION AND MODERNISATION OF MECHEDA RAILWAY STATION ON S. E. RAILWAY.

SHRI SATYAGOPAL MISRA (Tamluk) : In order to meet its growing importance, the extension of Mecheda station on the Howrah-Kharagpur section of the South-Eastern Railway is necessary. Within the

feeder area of the station, there are Haldia Industrial Complex and Kalaghat Thermal Power Project. National Highways Nos. 6 and 41 are at walking distance. State Highways from the different corners of Midnapore district are linked with this station. People coming from Taluk subdivision (about 12 lakhs), Contai subdivision (about 7 lakhs) and Ghatat subdivision (about 3 lakhs) have no alternative but to use the Mecheda Railway station regularly. The existing waiting room is inadequate to accommodate the huge rush of passengers at the station. The rush of passengers will increase after the completion of construction of a bridge at Naraghat over the river Haldi.

The Ticket Counters and the small waiting room are situated within the area where the new railway lines are going to be constructed to carry coal to Kolaghat Thermal Power Project. Now the passengers have to face difficulties in purchasing tickets because of the construction work.

The Bus stand has been shifting to a new area and for that, the extension of the over-bridge in the station is necessary. The existing latrine and the lavatory systems in the Station are inadequate, insufficient and unhygienic.

I therefore urge upon the Government to consider the problems of the Mecheda Station and to come forward with measures for the extension and modernisation of the Station.

(iii) STUDY REPORT ON MAN-DAYS LOSSES WAGES, PROFITS AND PRICES BY INDIAN INSTITUTE OF PUBLIC ADMINISTRATION.

श्री रामावतार शास्त्री (पटना) : भारतीय सार्वजनिक प्रशासन संस्थान की एक अध्ययन रिपोर्ट ने विवादास्पद हड़ताल विरोधी अध्यादेश के समर्थन में सरकार